

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 23.10.2018 (Tuesday)**

**Court – II**

**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd &Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty

**For Hearing (Part Heard)**

2.	Comp. App. (AT) No. 394 of 2017	AAR KAY Chemicals Pvt. Ltd. &Ors. Vs. A.P. Refinery Pvt. Ltd. &Ors. <b>With</b>	Tushita Ghosh	Arnav Kumar
3.	Comp. App. (AT) No. 55 of 2018	A. P. Refinery Pvt. Ltd. &Ors. Vs. AAR KAY Chemicals Pvt. Ltd. &Ors.	Arnav Kumar	Shailesh Suman
4.	Comp. App. (AT) No. 02 of 2018	Arun Kumar Goyal &Anr. Vs. AAR KAY Chemicals Pvt. Ltd. &Ors.	Arnav Kumar	Tushita Ghosh Anuriddha Choudhury Shubhi Sharma Kamna Singh (R-2 to 9, 15 & 16)
5.	Comp. App. (AT) No. 40 of 2018	Venigalla Naveen Vs. Rama Krishna Prasad Power Pvt. Ltd.	S.V. Rama Krishna	Harinath Reddy, Mithun Shasnak

**For Admission (After Notice)**

6.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
7.	Comp. App. (AT) No. 263 of 2018	S. P. Perumal Vs. Ramaswami & Ors.	Sriram P	Jayanth Muth Raj

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*A. J. Cheema*  
*22/10/2018*

**By Order**

*[Signature]*  
**Joint Registrar**

*22/10/18*